

1	2	3	4	5	6	7
23.	Uttar Pradesh	3695	629	1194	23437	30-9-86
24.	West Bengal	715	317	386	13310	30-9-86
UNION TERRITORIES						
25.	A. & N. Islands	5	—	—	61	30-9-86
26.	Chandigarh	4	2	—	575	31-12-86
27.	D. & N. Haveli	—	—	1	21	30-9-86
28.	Delhi	221	65	12	9186	31-12-86
29.	Goa, Daman & Diu	22	5	17	921	31-12-86
30.	Lakshadweep	—	—	—	4	31-12-86
31.	Pondicherry	9	2	2	284	30-9-86

Note :— Figures are based on quarterly crime reviews, therefore, may be treated as provisional.

Migration of birds to Chilka lake to promote tourism

493. SHRI BRAJAMOHAN MOHANTY : Will the Minister of TOURISM be pleased to state :

(a) whether Government are aware of the fact that more than a million birds have arrived in Chilka from various parts of the world; and

(b) if so, the steps taken to promote migration of birds to Chilka Lake (Orissa) to build up environmental health of the country and to promote tourism ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b) During the current season the arrival of migrating birds at Chilka Lake is reported to have been larger and of more variety than in previous years. This increase in the migratory bird population at Chilka has been attributed mainly to effective conservation steps taken by the newly constituted wildlife Division at Chilka Lake, set

up by the Orissa Government in 1984. A ban on shooting of birds at Chilka was imposed in October, 1973. The matter of declaring Chilka Lake as a Wildlife Sanctuary under the Wildlife Protection Act, 1972 is under the active consideration of the State Government. For introduction of water sports for tourists in Chilka Lake the Department of Tourism has released Rs. 1.80 lakhs in 1983-84 out of the total sanctioned amount of Rs. 2.00 lakhs for purchase of two boats, two water skiing sets and two life jackets. The boats have been purchased and engines have been ordered. Besides this, the Department has also released Rs. 3.54 lakhs for purchase of a Yacht in 1985-86. In 1983-84 an amount of Rs. 2.14 lakhs was released to celebrate the Chilka Boat Race.

On the request of the State Government, the Town and Country Planning Organisation, New Delhi has been entrusted to prepare a Master Plan on Chilka Lake. Out of the total sanctioned amount of Rs. 3.25 lakhs a sum of Rs. 2.00 lakhs has been advanced to TCPO in 1984-85. Interim report is expected to be ready by March, 1987.